

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/3454/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 5th April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 2800/2024, dtd. 03.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 12.04.2024 and 18.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 22.04.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/3455/A, dated , 05-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

13/05/04/24
JT. REGISTRAR (VIGILANCE)